

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax- 23753923

Petition No. 37/TT/2013

Date: 17.8.2015

To
The Deputy General Manager,
Power Grid Corporation of India Limited (PGCIL),
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject:-Approval under Regulation-86 of CERC (Conduct of Business) Regulations'1999 and CERC (Terms and Conditions of Tariff) Regulations'2009 for determination of Transmission Tariff for Transmission assets (Group-4) associated with 765 kV system for Central Part of Northern Grid Part-II, for Tariff block 2009-14 period in Northern Region

Sir,

I am directed to refer to the Commission's letter dated 10.4.2015 in the above said petition wherein PGCIL was directed to file additional information on affidavit (copy enclosed), with advance copy to the respondents latest by 29.5.2015.

2. The above said information has still not been filed. You are requested to furnish the same before 4.9.2015.

Yours faithfully,

-Sd/-

(V.Sreenivas)
Deputy Chief (Legal)